

## NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-  
Registrar

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.02.2020 (WEDNESDAY)

### COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. V. P. Singh, Member (Technical)

#### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1141 of 2019	Parvesh Magoo Vs. IREO Grace Realtech Pvt. Ltd.	Aditya Parolia	Saurabh Kalia

#### For Orders (Fixing date of Hearing)

2.	Comp. App (AT) (Ins) No. 1415 of 2019 <b>Part Heard</b>	Narayan Singh Pathania Vs. Valuelabs LLP & Anr.	Samudra Sarangi	Ankur Goyal
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10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

#### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 637 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian	Prachi Johri	Sumesh Dhawan Sumant Batra-RP
2.	Comp. App (AT) (Ins) No. 685 of 2019	Sita Ram. Vs. Samir Kumar Bhattacharya RP of Stesalit Ltd.	Arora Vishwas Kumar	Divyakant Lohoti-R1 Praveena Bisht-R5

3.	Comp. App. (AT) (Ins) No. 1113 of 2019 & I.A No. 516 of 2020	Manoj K. Daga Vs. ISGEC Heavy Engineering Pvt. Ltd. & Ors.	Prachi Johri	Yaman Deep- R1 Sandeep Bajaj-R2 Ashwini-SBI
4.	Comp. App. (AT) (Ins) No. 237 of 2020	Tata Consultancy Services Ltd. Vs. Vishal Ghisulal Jain Resolution Professional	Suman Yadav	Soumya Saikumar

#### For Admission (Fresh Cases)

5.	Comp. App. (AT) No. 44 of 2020	P. Lakshmi & Anr. Vs. Shyam Sundar Agarwal & Ors.	B. Shравanth Shankar	Angad Mehta
6.	Comp. App. (AT) No. 45 of 2020	Mancherial Cement Co. Pvt. Ltd. & Anr. Vs. Shyam Sundar Agarwal & Ors.	D. Abhinav Rao	Angad Mehta
7.	Comp. App. (AT) No. 46 of 2020	Mancherial Cement Co. Pvt. Ltd. & Anr. Vs. Shyam Sundar Agarwal & Ors.	D. Abhinav Rao	Angad Mehta

#### For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 346 of 2019	BSE Ltd. Vs. Asahi Infrastructure & Projects Ltd.	Pratap Venugopal	Hitesh Bihrani
9.	Comp. App. (AT) (Ins) No. 1038 of 2019	Aditya Energy Resource Pte. Ltd. Vs. Simhapuri Energy Ltd.	K.S. Ravichandran, S. Manjula Devi	Kaadambari
10.	Comp. App. (AT) (Ins) No. 1083 of 2019	Jitendra Impex Pvt. Ltd. Vs. Compack Enterprises Pvt. Ltd.	Arihant Jain	Rajesh Banati
11.	Comp. App. (AT) (Ins) No. 1120 of 2019	Goutam Kumar Roy & Ors. Vs. Dooteriah & Kalej Valley Tea Estates Pvt. Ltd. & Ors.	Soumya Dutta	Shruti Agarwal-R3 Partha Sil-R4
12.	Comp. App. (AT) (Ins) No. 1129 of 2019	Genesis Club Ltd. Vs. Rohtas Projects Ltd. & Ors.	Prashant Kumar	Somya Jaitly-R2- R6 Mukesh Gupta- IRP
13.	Comp. App. (AT) (Ins) No. 1337 of 2019	Pegasus Asset Reconstruction Pvt. Ltd. Vs. Yashomati Hospitals Pvt. Ltd.	Dinkar Singh	Anini Debbarman
14.	Comp. App. (AT) (Ins) No. 1396 of 2019	K. Surekha Vs. Sarvottam Ispat Ltd.	Sourabh Gupta	Karan Gandhi
15.	Comp. App. (AT) (Ins) No. 1403 of 2019	Asstt. Commissioner of Income Tax Vs. Sunstar Overseas Ltd.	Lakshmi Gurung	

<b>16.</b>	Comp. App (AT) (Ins) No. 60 of 2020	Hemant Zaveri Vs. Bhavi Jewellers & Ors.	Udit Kishan	
<b>17.</b>	Comp. App. (AT) (Ins) No. 201 of 2020	Mangalam Timber Products Ltd. Vs. Shree Distributers Pvt. Ltd.	Soumya Dutta	G. Ananda Selvam
<b>18.</b>	Comp. App. (AT) (Ins) No. 246 of 2020	Saurav Vashist Vs. Metallica Industries Ltd & Ors.	Gaurav Mahajan	Ravinder K.Rawat

**For Hearing**

<b>19.</b>	Comp. App (AT) (Ins) No. 1420 of 2019	Karan Gambhir Vs. Sajeve Bhushan Deora & Ors.  <b>With</b>	Karan Gandhi	Rudreshwar Singh-R1 Sumesh Dhawan- R2 Rakesh Kumar-R3,4
<b>20.</b>	Comp. App. (AT) (Ins) No. 1430 of 2019	DD Real Estate Pvt. Ltd. Vs. Sajeve Bhushan Deora & Ors. Liquidator for Forgings Pvt. Ltd.	Akshay Ringe	Akshay Ringe
<b>21.</b>	Comp. App. (AT) (Ins) No. 183 of 2020	Jagdish Prasad Sarda Vs. Allahabad Bank	S.Nandakumar	Abhishek Sharma- R1

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**By Order**

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**Registrar**